

**Title:** Need to restructure Integrated Tribal Development Agency by involving people's representatives in it.-Laid

SHRI CHANDU LAL AJMEERA (WARANGAL): Huge amount are allocated by the Central Government as well as the State Governments for tribal development. The works of laying roads, water supply, irrigation and communication facilities are undertaken under the scheme. The Tribal Development Projects/Agencies are at present headed by the Collector of the area as Chairman and the Project Officer, who is an IAS officer as Vice-Chairman. Most of the IAS officers posted in the areas do not know the local language, although they are heading the projects. The tribals are not in a position to express their problems to the officers as they do not understand their languages. The officers do not like to speak to them. For this reason, the projects did not improve the standard of Tribals since Independence although much funds were spent. Hardly there is any area in nine Tribal Sub-Plan areas in Andhra Pradesh where improvement could be found. Moreover, funds for these projects are also not being utilised properly particularly in ITDA project in Warangal district of Andhra Pradesh.

I, therefore, submit through you, Sir, that present administrative ladder may be changed for successful implementation of Tribal Sub-Plan and a non-official MP/MLA or reputed public man must be nominated as Chairman of the project in public interest and to gain public confidence. The Tribal Development Project areas/sub Plan areas would be improved and development visibly only if these changes are made. Provision for auditing of expenditure for ITDA Project Areas should also be made. I hope the Government would take suitable action to restructure the administrative set-up of ITDA accordingly.